

(4)

Coram : Hon'ble Mr. P.H. Trivedi  
Hon'ble Mr. P.M. Joshi

: Vice Chairman  
: Judicial Member

22.9.1987

Learned advocates Mr.Brahmbhatt, Mr.N.S.Sheth and Mr.J.D.Ajmera for the applicant and the respondents appear. Reply has been filed and the rejoinder also filed. Application admitted. The case is adjourned for final hearing on 25th September, 1987. Interim relief to continue.

*Phen*  
(P.H.Trivedi)

Vice Chairman

*Joshi*  
(P.M.Joshi)

Judicial Member

(To be put up for F.H.  
before a bench consisting  
of one Hon'ble Member).

Sectr.-Trendur

As orally directed by  
Hon'ble Tribunal on 22/9  
evening

(S)

OA/382/87

CORAM : HON'BLE MR P H TRIVEDI : VICE CHAIRMAN

25/09/1987

Mr P N Ajmera for Mr J D Ajmera for the respondents request time. Mr Brahmbhatt for Mr N S Sheth for the applicant also has asked for time. The case is adjourned to 9th October, 1987. Interim relief to continue.

*Phew*  
( P H TRIVEDI )  
VICE CHAIRMAN

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

9/10/1987

Mr. Brahmbhatt appeared for Mr. N.S. Sheth learned counsel for the applicant. Mr. J.D. Ajmera appeared for the respondent. Mr. Brahmbhatt states that the applicant would like to withdraw the case and seeks permission. Allowed. The case is disposed of.

*P.H. Trivedi*

( P.H. TRIVEDI )  
VICE CHAIRMAN